

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1781(ND)/2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.04.2019**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha
Infratech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

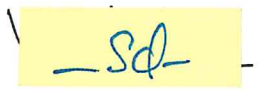
Present for the Petitioner: Mr. Sachin Jain and Mr. Ashutosh Mohan,
Advocates

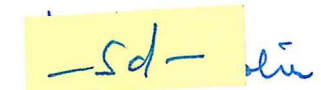
Present for the Respondent: Mr. Kunal Godhwani and Ms. Varsha Banerjee,
Advocates

ORDER

Since the date on the post-dated cheques is not far, it is submitted that the matter be listed after cheques are honoured.

Renotify this case for further consideration on 15th May, 2019.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**